

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.943 of 2019**

**IN THE MATTER OF:**

**Swwapnil Bhingardevay**

**...Appellant**

**Versus**

**Khandoba Prasanna Sakhar Karkhana Ltd. & Ors.**

**...Respondents**

**For Appellant: Shri Rahul Gupta, Advocate**

**For Respondents: Shri Swapan Pradhan, Advocate with CS Ritesh Mahajan (R-2)  
Shri Ajay K. Jain and Shri Atanu Mukherjee, Advocates (R-3)  
Shri Shikhil Suri, Ms. Shilpa Saini, Ms. Nikita Thapar, Shri Prashant S. Kenjale, Shri Jitendra Palande, Advocates (R-5)**

**ORDER**

**06.02.2020** The Counsel for Respondents are heard. For Reply of the learned arguing Counsel for the Appellant, list the Appeal on 07.02.2020 at 12.30 P.M. before this Bench.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)